

(2018) 09 DEL CK 0220

In the Delhi High Court

Case No : Writ Petition No.348, 442 Of 2013

Hdfc Ergo General Insurance Co Ltd

APPELLANT

 V_S

Yogesh Singh And Ors

RESPONDENT

Date of Decision : 11-09-2018

Acts Referred:

Citation : (2018) 09 DEL CK 0220

Hon'ble Judges : Sunil Gaur, J

Bench : Single Bench

Final Decision : Diposed Off

Judgement

Loss of future earning,"Rs.25,05,600/-

Travelling expenses, Special Diet and other miscellaneous expenses", "Rs. 40,000/-

Pain and sufferings,"Rs. 50,000/-

Damages as to enjoyment of life and disfigurement,"Rs. 75,000

[illegible]

Total", "Rs.

26,70,600/-

Loss of future earning,"Rs.25,05,600/-

Travelling expenses, Special Diet and other miscellaneous expenses", "Rs. 40,000/-

Pain and sufferings,"Rs. 50,000/-

Damages as to enjoyment of life and disfigurement,"Rs. 75,000

[illegible]

Total", "Rs.

26,70,600/-